

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6473/2019

MANOHAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(PLS LIST ONLY CRIMINAL APPEAL NO. 248 OF 2020 BEFORE REGISTRAR COURT.)

WITH

Cr1.A. No. 248/2020 (II)

(IA No.13527/2020-CONDONATION OF DELAY IN FILING and IA
No.13528/2020-EXEMPTION FROM FILING O.T.)

Date : 20-05-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shashank Shekhar Singh, AOR
Mr. Manoj K. Mishra, AOR

For Respondent(s)

Mr. Shashank Shekhar Singh, AOR
Ms. Manju Jetley, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Cr1.A. No. 248/2020

Respondent Nos. 1 to 3 are duly represented.

Records have not been received.

Await records

List again on 22.8.2022.

S.P.S. LALER
Registrar